

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3834
ANSWERED ON:02.12.2010
CONSTRUCTION OF HELIPADS
Lal Shri Kirodi

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the helipads are being constructed violating noise pollution norms in the country;
- (b) if so, the number of such helipads constructed so far;
- (c) the reaction of the Government thereto; and
- (d) the steps taken by the Government for compliance of noise pollution norms while giving permission for construction of helipads in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): No, Madam.

(b) & (c): Do not arise.

(d): It has been intimated by Ministry of Environment and Forests that helicopter is not a `sound producing instrument` as envisaged in Rule 3 and 5 of the Noise Pollution (Regulation and Control) Rules, 2000.